

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 22nd July, 2021

No. LJ(B)53/93/Pt/214 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within South Garo Hills District Baghmara with immediate effect and until further order:

Sl. No.	Name/Designation of the Officer	Office Address	Contact No
1	Shri Walseng D. Sangma, Agriculture Development Officer cum BDO Gasuapara C&RD Block,	C&RD Block, South Garo Hills, Baghmara.	
2	Dr. Silgrim Ch. Marak, AH & Veterinary Officer.	E.O Rongara Block, South Garo Hills.	
3	Shri Juna N. Sangma, Senior Cooperative Officer,	ARCS, Baghmara, South Garo Hills.	
4	Shri Laren Pangkam Areng, SSWCO	Soil & Water Conservation Baghmara, South Garo Hills.	
5.	Shri Siddhartha S. Koch, CDPO,	Rongara, South Garo Hills.	
6.	Shri Ricku A. Sangma, Assistant Engineer, PWD (R)	Baghmara, South Garo Hills.	
7.	Shri Sanjay T. Sangma, AH & Veterinary Officer,	Chokpot, South Garo Hills.	
8.	Shri Chengreng D. Sangma, Project Manager,	DCIC, South Garo Hills.	
9.	Shri Charming D. Sangma, Project Manager,	DCIC, South Garo Hills	
10.	Shri Silnang A. Sangma, Asst. Executive Engineer, PWD (R)	Baghmara, South Garo Hills.	
11.	Shri Lenin Paul S. Sangma, Asst. Engineer, PWD (R) NH	Baghmara South Garo Hills.	
12.	Shri John T. Sangma Senior Cooperative Officer, ARCS.	Baghmara, South Garo Hills.	
13.	Shri Ringrange Tengkam Ch. Sangma, AS&CO, S&WC.	Baghmara, South Garo Hills.	
14.	Shri Hereclitas G. Momin, I.P.O. DCIC.	Baghmara, South Garo Hills.	
15.	Shri Pancha Baida, CDPO	Baghmara, South Garo Hills.	
16.	Shri Dyan Moses D. Sangma, Border Area Development Officer.	Gasuapara, South Garo Hills.	



(L.K. Swett),

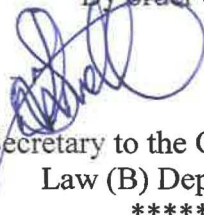
Under Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ(B)53/93/Pt/214-A,
Copy to :-

Dated Shillong, the 22nd July, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, South Garo Hills, Baghmara with reference to letter No. SGH/DC/Genl.3 (Covid-19)/2020/877 dated 15.7.2021.
3. Personnel & A.R. (A) Department for information.
4. ✓ The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law (B) Department
